

[Print](#)**Defective Case Register from 2025-09-08 to 2025-09-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/27252/2025	BIJAYA KUMAR RAGADA	2025-09-08	8-CAUSE TITLE NOT IN ORDER.
2	D-ABLAPL/26849/2025	JAGAJIBAN PRADHAN	2025-09-08	1. Paragraphs in the Petition not properly Serial Numbered. Para 7 appearing twice. 2. Annexure 2 not attested and Page 14 not attached. 3. Age of the Petitioners not mentioned in the Vakalatanama. 4. In Date Chart page no of Ann.1 let blank.
3	D-BLAPL/27250/2025	DEEPAK RANJAN PARIDA	2025-09-08	14-NOT PROPERLY INDEXED.
4	D-CRLREV/26910/2025	JNYANANANDA PANDA	2025-09-08	1. Annex-2 not mentioned in petition. 2. CRLMC mentioned instead of CRLREV in Affidavit.
5	D-ABLAPL/27039/2025	SAUMYA RANJAN PRADHAN	2025-09-08	Name of the Informant appearing in Synopsis and Para 1 be redacted.
6	D-BLAPL/27203/2025	JANAKI KANTA MAHAPATRA	2025-09-08	P.R no not correct in synopsis and cause title.
7	D-BLAPL/27072/2025	ASIT KUMAR OTTA	2025-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Hologram of Rs.50/- not affixed in V.nama.
8	D-CMAPL/35712/2025	ADV.	2025-09-08	Put up for SR after filling of c. copy of impugned order.
9	D-CRLMC/27066/2025	MANORANJAN PADHY	2025-09-08	30-OTHER DEFECT (IF ANY)  Prayer not proper as per para 1 of petition .
10	D-WPCRL/27381/2025	KRANTI RAGINI SAHU	2025-09-08	14-NOT PROPERLY INDEXED.  2CC case no. not correct in index.
11	D-CRLMC/26785/2025	SEKH ZAKIR HUSSAIN	2025-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  S/O in cause title not tally with affidavit and v.nama.
12	D-CMAPL/35851/2025	DEBADUTTA KANUNGO	2025-09-08	Put up for SR after filling of c. copy of impugned order
13	D-WP(C)/35344/2025	ANUPAM DASH	2025-09-08	1-COURT FEE IS DEFICIENT.  Rs.24.00 to be paid.

14	D-WP(C)/35585/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Paragraph not mentioned in the affidavit. Page 13 and 14 not neat.
15	D-CMP/35215/2025	SUNKURU SUDHAKAR RAO(SR. ADV.)	2025-09-08	3-AUTHENTICATION FEE IS DEFICIENT.
16	D-MACA/35815/2025	ADAM ALI KHAN	2025-09-08	Period of Delay 84 days
17	D-ABLAPL/26987/2025	KHAGESWAR BEHERA	2025-09-08	1. The petitioner being Minor is required to be represented through Guardian in Cause Title. and V. nama.
18	D-WA/35100/2025	NITYABRATA BEHURIA	2025-09-08	i) WP(C) no. wrongly mention in top of the cause title. ii) Appellant no.4 in appeal memo not a party in wp(c). iii)Legible copy of Page no. 40 43 44 45 76 150 154 are to be filed.iv)OHCBAWMS Rs-50/- in V. nama not filed
19	D-CRLREV/26911/2025	JNYANANANDA PANDA	2025-09-08	Put Up SR after redacting the name of Informant from the petition.
20	D-CRLMC/27300/2025	ASHOK KUMAR MOHAPATRA	2025-09-08	17-REFERENCE CERTIFICATE NOT FURNISHED.
21	D-BLAPL/24827/2025	AMITAV TRIPATHY	2025-09-08	1. In List of date and events FIR Date wrongly furnished.
22	D-CRLMC/25483/2025	SASHI BHUSAN PANDA (A)	2025-09-08	30-OTHER DEFECT (IF ANY)  1. Page no.16 18 and 44 not filed. 2. Page no.3 and prayer of the in I.A. petition not filed. 3. Page no.1 to 4 not attested. 4. Court fee Rs.6/- and AWF fee Rs.15/- not paid on V.nama
23	D-CRLMC/27450/2025	DEBASMITA BEHERA	2025-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Age of the petitioner in cause title not tally with affidavit.2. Petitioner nos. 8 9 and 10 not executed in V.nama.
24	D-CONTC/35808/2025	ANSHUMAN MISHRA	2025-09-08	1. Provision of Law Not furnished. 2.Code In correct. 3. Date of order wrongly mention in page no. 3 and prayer. 4. Para no not correctly furnished in declaration.
25	D-ABLAPL/27256/2025	ALOK KUMAR MOHAPATRA	2025-09-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. In Affidavit, at Sl no-4 information furnished wrong. 2. H.C B.A M.W S Rs 50/- to be paid in V. nama
26	D-ABLAPL/27239/2025	ROHIT RANJAN RAY	2025-09-08	1. Annexure 2 not paginated

27	D-ABLAPL/26449/2025	SANTOSH KUMAR OJHA	2025-09-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the Petitioner in Vakalatanama not tally with the signature in Vakalatanama.
28	D-ABLAPL/27110/2025	CHIRANJIB ROUT	2025-09-08	1.P.R. No. mentioned in the Cause Title,petition and prayer does not tally with that of F.I.R. copy.
29	D-CMAPL/35408/2025	PRAFULLA KUMAR MAHAPATRA	2025-09-08	Put up for SR after filling of c. copy of impugned order.
30	D-ABLAPL/27299/2025	PRADEEP KUMAR KUNDU	2025-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration.2.Page nos.8 to 14 not neat and legible.
31	D-WP(C)/35555/2025	DILLIP KUMAR MOHAPATRA	2025-09-08	30-OTHER DEFECT (IF ANY) Page nos.12 and 20 not neat and legible.
32	D-BLAPL/27298/2025	JUGALA KISHORE PANDA	2025-09-08	2(a) C.C . number not tally with Rejection order and cause title.
33	D-STREV/35565/2025	SUNIL MISHRA,S.C	2025-09-08	Para no not correctly furnished in affidavit of revision.
34	D-WP(C)/35112/2025	SIDHARTHA MISHRA	2025-09-08	Age of petitioner nos.43 52 55 58 65 67 and 69 not furnished in Cause Title.
35	D-BLAPL/27167/2025	AJAYA KUMAR PRADHAN	2025-09-08	Page no. 11 12 not legible. 2.Subject Code incorrectly Mentioned
36	D-ABLAPL/27115/2025	CHIRANJIB ROUT	2025-09-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
37	D-BLAPL/27149/2025	CHANDAN SAMANTARAY	2025-09-08	1. Page marking 42and 43 marked twice.
38	D-BLAPL/27063/2025	SANTOSH KUMAR MAHANTY	2025-09-08	14-NOT PROPERLY INDEXED. Page no. 11 not legible.
39	D-CRLA/26810/2025	DEBA PRASAD DAS	2025-09-08	Annexure-1 not marked at page no.89
40	D-WA/35083/2025	NISHAT AFREEN	2025-09-08	Receipt showing copy Not served on C.G.I. i) Date chart not properly page mark and Index. ii)Legible copy of page no.43,64 are to be filed. iii)Put up for SR after disposal of I.A. for dispensing with c. copy of order under Anx-8.
41	D-CRLMC/27418/2025	RITURANJAN CHHOTARAY	2025-09-08	.Names In Capital Letters Of All The Signing Advocates Not Indicated
42	D-STREV/35378/2025	DULAL SATYANARAYAN JETHI	2025-09-08	i) page no. 34 35 116 123 127 131 135 139 151 152 are not properly scan. ii) Page no. 111 not in proper place.
43	D-CMP/35416/2025	P. V. BALAKRISHNA	2025-09-08	.Certified Copy Of Trial Court Order Not Filed

44	D-CRLREV/27288/2025	DIPTI RANJAN MOHAPATRA	2025-09-08	Put SR after filing of C. copy of Annex-4
45	D-WP(C)/35145/2025	SUMAN PATTANAYAK, A.G.A	2025-09-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. L.A.A. fee of Rs.10/- not paid.
46	D-WP(C)/36135/2025	DEVASHIS PANDA	2025-09-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 and 18 not legible.
47	D-WP(C)/35588/2025	DHANESWAR BEHERA	2025-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Page 13 not neat.
48	D-ABLAPL/27186/2025	BIDYADHAR MANSING	2025-09-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fund of Rs.50/- not paid on V.Nama.
49	D-RVWPET/35899/2025	ADV.	2025-09-08	i) Synopsis and date chart not filed. ii) Reference certificate not furnished. iii) C. copy of impugned order not filed. iv) Affidavit not furnished.v) Put for SR after removal of defect.
50	D-WA/35227/2025	DEBESH PANDA	2025-09-08	AU FEE Rs 2.25/- to be paid. 2. Receipt showing copy Not served on C.G.C. i) Being aggrieved not furnished. ii) Legible copy of page no. 134 and 148 are to be filed. iii) Para no. not correctly furnished in declaration of I.A.
51	D-CRLREV/27097/2025	SUBRAT KUMAR NAYAK	2025-09-08	1.Paragraphs not correctly mentioned in declaration.2 . Vernacular and Good ground not mentioned in petition. 3CRLMC mentioned instead ofCRLREV in Synopsis.4 undertaking not mentioned. 5. Pages 33 35 37 39 47 and 53 not legible.
52	D-WP(C)/35691/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-08	30-OTHER DEFECT (IF ANY) Date 11-6-2020 in annx.6 not tally in index.
53	D-EXP/35659/2025	LAXMAN PRADHAN	2025-09-08	Put up for SR after filling of cause title in WP(C) no.38711/2023.
54	D-ABLAPL/27188/2025	BISHNU PRASAD PRADHAN	2025-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
55	D-CMP/35012/2025	SANTOSH KUMAR MOHANTY	2025-09-08	3-AUTHENTICATION FEE IS DEFICIENT.
56	D-ABLAPL/27150/2025	DEBENDRA KUMAR DHAR	2025-09-08	1. Attested Annexure-1 not filled. 2. In cause title,name of the petitioner-1 mentioned as Ranjit Naik but affidavit, V.Nama and also signature of the petitioner-1 is furnished as Ranjit Kumar naik
57	D-ABLAPL/27029/2025	DURGA PRASAD PRADHAN	2025-09-08	1. Code No. mentioned in A.Slip, Index and Petition not correct. 2. In Para 7 date of NBW

				mentioned be corrected as 27.4.13 instead of 27.04.09.
58	D-CONTC/34179/2025	PRATIK NAYAK	2025-09-08	Period of Delay 412 days delay 1.Reference certificate not furnished. 2. Addressed of the Hble C.J. not furnished.
59	D-CMP/35072/2025	PURNA CHANDRA MISHRA	2025-09-08	C.copy of IA petition not filed.
60	D-CMP/35794/2025	S.D.DAS	2025-09-08	CMP with all its documents not correctly nomenclatured and registered.Put up after rectification for further S.R
61	D-CMP/35244/2025	AMIT PRASAD BOSE	2025-09-08	Age of parties not correctly mentioned.
62	D-CRLREV/25993/2025	KSHIROD KUMAR ROUT	2025-09-08	1. Period of Delay 337 days delay ,limitation petition not filed. 2.1. Good ground certificate not furnished.2Writ petitionmentioned instead of CRLREV Revision
63	D-BLAPL/27199/2025	CHIRANJIB ROUT	2025-09-08	23-NOMENCLATURE NOT CORRECTLY FURNISHED .  This may be registered as CRLA
64	D-CRLMA/27191/2025	ADV.	2025-09-08	Put up for SR after filling of c. copy of impugned order.
65	D-CRLMC/27064/2025	MANORANJAN PADHY	2025-09-08	30-OTHER DEFECT (IF ANY)  As per para .1 of petition, prayer not tally.
66	D-CONTC/35925/2025	ADV.	2025-09-08	Code Wrongly Furnished.
67	D-ABLAPL/27075/2025	RANJAN KUMAR ROUT	2025-09-08	1. Name of PS and Name of Court not specific in Synopsis, Date Chart, Subject matter of Cause Title, Para 1 and Prayer. 2. Age and Address of Pet. No.1 mentioned in Affidavit not tally with Cause Title. 3. A. Fee of Rs.10.45 on Ann.1 and Rs.4.40 on Ann.5 not paid. 4. Annexure 4 not attested. 5. Ann. 6 page 72 73 77 78 and 79 not legible. 6. Name of Pet. no.3 in Cause Title and V. nama not tally with the signature in V. nama. 7. Address of the Petitioners not mentioned in the V. nama.
68	D-WP(C)/35409/2025	PRANAYA KISHORE HARICHANDAN	2025-09-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Receipt Showing Serv.copy To IT not Filed. 2.Date of Notification dated 29.03.2022 under Annexure-15 does not tally with index and of the petition. para-5(v)
69	D-BLAPL/27277/2025	SIDHARTHA DAS	2025-09-08	Provision of Law not properly mentioned.
70	D-ABLAPL/27142/2025	DILIP MISHRA	2025-09-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for SR there after
71	D-MATA/35778/2025	SRIKANTA KUMAR SETHY	2025-09-08	being aggrieved and certificate for good ground not furnished, c fee 6/ not paid in IA

72	D-ABLAPL/27272/2025	RASHMI RANJAN MISHRA	2025-09-08	14-NOT PROPERLY INDEXED. Court Fee of Rs. 6/- not paid.
73	D-WP(C)/35401/2025	DHANANJAYA MUND	2025-09-08	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This Case may be registered as WP(C) PIL.
74	D-CRLA/26857/2025	JYOTIRMAYA SAHOO	2025-09-08	Court Fee Rs.6.00 not paid 2. Code Wrongly indicated 3.Name of appellant No.2 not mentioned in affidavit in I.As.
75	D-CRLMC/26731/2025	PRASANNA KUMAR MISHRA	2025-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per index, annex.3 in prayer not correct .2.Sl. nos of paragraphs not correct in declaration of affidavit and deponent not signed in affidavit . 3. page no.10 not neat.
76	D-CRLMC/26582/2025	ASUTOSH TRIPATHY	2025-09-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Above defect removed and put up for SR thereafter.
77	D-CRLMC/27449/2025	BIDYADHAR MANSING	2025-09-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
78	D-WP(C)/32710/2025	PRAFULLA KUMAR SAHU	2025-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.Page Nos.41 To 45 Are not legible. 2.Legal Assistant Fee of Rs.10/- to be paid on V>Nama 3. Address of the Opp.Party Nos.5 To 9 Not Furnished.
79	D-CRLREV/27052/2025	RABINDRA NATH PRUSTY	2025-09-08	Put Up SR after redacting the name of Informant from the Petition.
80	D-CRLMC/27259/2025	SIDHANT DWIBEDI	2025-09-08	1. Page no 39 not legible.
81	D-WP(C)/35683/2025	GOPINATH SETHI	2025-09-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.25 NOT NEAT
82	D-CMP/35254/2025	AMIT PRASAD BOSE	2025-09-08	1.R-7 of the L.A Court not made Party in this Petition.2. The Case No under A-5 be corrected.
83	D-WP(C)/35813/2025	CHANDAN MISHRA	2025-09-08	1.Copy Not Served on S.C.( T).
84	D-CONTC/34212/2025	ADV.	2025-09-08	1. Description of Annexure- 2 mentioned in Index does not tally with averments of petition.

85	D-WP(C)/35686/2025	BISWAJIT MOHANTY	2025-09-08	30-OTHER DEFECT (IF ANY) Date of annex.1 not tally with index.
86	D-RVWPET/35452/2025	ASWINI KUMAR DASH	2025-09-08	Address of the op. no. 5 to 9 not furnished.
87	D-CMAPL/35220/2025	ADV.	2025-09-08	Period of Delay 92 days delay.IA not filed. 2. C .copy not made annexure in this petition.
88	D-CMAPL/32878/2025	ADV	2025-09-08	AU fee Rs 2.25/- to be paid. i) Date of order wrongly mention in CT and prayer. ii) Complete address of the both the parties to be filed. iii)Reference certificate not filed. iv) Code In correct.
89	D-ABLAPL/27247/2025	BIJAY KUMAR BEHERA	2025-09-08	1. P.S. name not correctly mentioned in Cause Title Prayer and petition.
90	D-CRLMA/19523/2025	RABINDRA NATH PRUSTY	2025-09-08	i) Year of the P.S. wrongly mention in date chart. ii) C. copy of the Bail order to be filed.
91	D-CMP/35193/2025	PRATYUSHA NAIDU	2025-09-08	Date of annexure-3 not correct in index.Address of op.parties 1to4 not furnished
92	D-WP(C)/35369/2025	AJAYA KUMAR MOHARANA	2025-09-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.17 not neat.
93	D-WP(C)/35296/2025	AKSHAYA KUMAR SAHOO	2025-09-08	30-OTHER DEFECT (IF ANY) 1.Hologram of Rs.50/- to be paid on V>Nama
94	D-ABLAPL/27268/2025	BHABANI SANKAR MISHRA	2025-09-08	Page no. 11 not legible.
95	D-CRLREV/25898/2025	ANIRUDHA DAS	2025-09-08	1.Annex-1 not mentioned in petition.2.CRLMC mentioned instead of CRLREV in prayer part and3 I.As. Petition .
96	D-CRLMP/27100/2025	BISWARANJAN DALAI	2025-09-08	14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) INDEX BE PAGE MARKED PROPERLY THEN PUT UP FOR SR
97	D-MATA/35658/2025	PRAKASH CHANDRA SETHI	2025-09-08	further SR after filling of c copy of impugned order
98	D-ABLAPL/27286/2025	BISWARANJAN DALAI	2025-09-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. TITLE OF THE EXECUTANTS SIGNATURE, NOT TALLY WITH AFFIDAVIT.
99	D-ABLAPL/27176/2025	TANMAYA KUMAR MOHANTY	2025-09-08	AS PER INDEX , ANNEX.2 NOT MENTIONED IN THE PETITION.
100	D-CRLMP/26592/2025		2025-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1. Provision of law not correctly furnished. 2. Page no.8 and 9 not filed. 3. Page no.10 and 11 repeated twice. 4. Page nos.1 to 7 10 17 19 42 to 45 47 48 53 57 61 and 62 not attested.

101	D-BLAPL/27374/2025	RAMAKANTA SAHOO	2025-09-08	30-OTHER DEFECT (IF ANY) 1. As per rej. or. G.R no not mentioned in the cause title. 2. Address of op. not mentioned.
102	D-CRLMC/26683/2025	SUSANTA KUMAR PANIGRAHI	2025-09-08	1-COURT FEE IS DEFICIENT. Not properly page marked.
103	D-CRLMC/26663/2025	SOUBHAGYA KUMAR DASH	2025-09-08	.Names In Capital Letters Of All The Signing Advocates Not Indicated
104	D-ABLAPL/27154/2025	SANKET TRIVEDY	2025-09-08	Page no.10 not legible. 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
105	D-WP(C)/35595/2025	MONOMOY BASU	2025-09-08	30-OTHER DEFECT (IF ANY) Annex-2 page marking not tally with book mark and Index. Paragraph not correctly mentioned in the I.A. of the affidavit.
106	D-CRLMC/27050/2025	SUVALAXMI DEVI	2025-09-08	30-OTHER DEFECT (IF ANY) Name of the court in petition not tally with the rej.order.
107	D-WP(C)/35792/2025	LAMBODAR PRADHAN	2025-09-08	8-CAUSE TITLE NOT IN ORDER.
108	D-ABLAPL/27267/2025	BHABANI SANKAR MISHRA	2025-09-08	Page no. 11 not legible.
109	D-CRLA/27364/2025	HEMANTA KUMAR MOHANTA	2025-09-08	Put up for S.R. after redacting the name of the relative of the victim from appeal memo
110	D-CMP/35447/2025	SIBADUTTA RAMAPRASAD MISHRA	2025-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up for S.R after Paging in the Index.
111	D-CRLREV/27014/2025	BISWAJIT MOHAPATRA	2025-09-08	Put SR after filing of consolidation petition.
112	D-MACA/35816/2025	ADAM ALI KHAN	2025-09-08	Period of Delay 24 days
113	D-CMP/35192/2025	ANISH PATTNAYAK	2025-09-08	Age of opp.parties not correct .C.copy of C.S 70/22 not filed.
114	D-CRLA/26896/2025	ANJAN KUMAR BISWAL	2025-09-08	Receipt showing copy on vigilance counsel not filed 1-Trial court case no. not furnished in being aggrieved para, 2-Cause title and prayer of I.A.2414/2025 contain more than one prayer
115	D-CRLMP/26591/2025		2025-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision of law not correctly furnished. 2. Page nos. 1 to 15 27 54 to 57 68 71 73 76 to 78 not attested by the petitioner.
116	D-ABLAPL/27091/2025	BISWAJIT NAYAK	2025-09-08	1. Annexure 1 page 10 not legible. 2. In Vakalatanama Pet. No.1 not signed. But there is one thumb impression which has not been attested

117	D-WP(C)/35584/2025	DHANESWAR BEHERA	2025-09-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not neat
118	D-MATA/35839/2025	GHANASHYAM NAMTOAR	2025-09-08	Period of Delay 154 days
119	D-MACA/35828/2025	ADAM ALI KHAN	2025-09-08	Period of Delay 23 days 2.statutory deposit not made
120	D-CRLMC/26565/2025	SAMBIT KUMAR PATRI	2025-09-08	1. Sl. no. 2 not correctly furnished in affidavit.
121	D-CONTC/34821/2025	ADV.	2025-09-08	1. Vernacular certificate not furnished.
122	D-WP(C)/35393/2025	ANAM CHARAN PANDA	2025-09-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.19 NOT NEAT.
123	D-WP(C)/35540/2025	PRABODHA CHANDRA NAYAK	2025-09-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-CONTC/35745/2025	ADV.	2025-09-08	1.The Case No723/2024 Wrongly Mentioned Instead of W.P. (c) no723/2019 on the top of the C.T.
125	D-CMAPL/35759/2025	ADV.	2025-09-08	AU fee Rs 2.25/-be paid. 2.Reference certificate not furnished.
126	D-ABLAPL/27255/2025	ALOK KUMAR MOHAPATRA	2025-09-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In Affidavit,SI No-1, mentioned as S/O and sl no 2 mentioned fathers name instead of Husbands name and sl no 4 information furnished wrong. 2. H.C B.A.M.W S Rs 50/- to be paid in V.Nama
127	D-CRLMC/26825/2025	SUDHANSU SEKHAR JENA	2025-09-08	1. Year of the CRL.Revision No.07/2024 under Annexure-1 does not tally with para-6 of the petition.2. Paragraph no. not correctly furnished on declaration in I.A. No.2433/2025.3.Annexue-1 not marked and page marked.
128	D-RPFAM/35721/2025	BHUBANANANDA LENKA	2025-09-08	further SR after filling of c copy of order
129	D-CONTC/34500/2025	ADV.	2025-09-08	VERNACULAR CERTIFICATE NOT FURNISHED
130	D-WP(C)/35517/2025	KEDAR CHANDRA BEHERA	2025-09-08	1.Page Nos.15 to 21 are not legible.
131	D-CRLMC/26714/2025	SUBRAT KUMAR DAS	2025-09-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8 9 are not neat.
132	D-WP(C)/35646/2025	SAROJA KANTA MANDAL	2025-09-08	1.Deponent Not Signed on the Affidavit.
133	D-ABLAPL/27037/2025	BHABANI SANKAR MISHRA	2025-09-08	1. Name of the ADJ-cum-Spl Judge Court not specifically mentioned in Synopsis, Subject matter of Cause Title, Para 1 and Prayer. 2. Name of the Informant appearing in Para 2 be redacted.

134	D-ABLAPL/27040/2025	DURGADATTA MOHAPATRA	2025-09-08	Paragraphs in the Petition not properly Serial Numbered. Para 7 marked twice.
135	D-CRLMP/26780/2025	SUBRAT SAMAL	2025-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 14-NOT PROPERLY INDEXED.  Nomenclature not correct in index.Sl. no. 4 not correct in affidavit.Date of annexure -1 not correct in index and cause title.
136	D-ABLAPL/27113/2025	CHIRANJIB ROUT	2025-09-08	1. The name of the petitioner and name his father as mentioned in the Cause Title do not tally with that of in V. Nama.
137	D-CONTC/34743/2025	ADV.	2025-09-08	PAGE NO. 12 NOT LEGIBLE
138	D-ABLAPL/27264/2025	SWARAJ PATEL	2025-09-08	1. In Index page marking not done. 2. H.C B.A M.W S Rs 50/- to be paid V. nama
139	D-CRLREV/25306/2025	BYOMAKESH TRIPATHY	2025-09-08	Period of Delay 2476 days delay, Limitation petition not filed.
140	D-STREV/35382/2025	DULAL SATYANARAYAN JETHI	2025-09-08	Page no. 34 35 116 123 127 131 135 139 143 151 152, are not properly scan.
141	D-CMAPL/35715/2025	ADV.	2025-09-08	Put up for SR after filling of c. copy of impugned order.
142	D-WP(C)/35349/2025	RITURANJAN CHHOTARAY	2025-09-08	1-COURT FEE IS DEFICIENT.  Court Fee of Rs.24.00 to be paid.
143	D-WA/34896/2025	SOMA PATNAIK	2025-09-08	Put up for SR after filling of c. copy of impugned order.
144	D-CRLA/27351/2025	DEBASNAN DAS	2025-09-08	Put up for S.R. after redacting the name of the appellant/informant from the entire brief
145	D-BLAPL/27169/2025	MANAS KUMAR CHAND	2025-09-08	Petitioner name mentioned in the Application does not tally with V.nama.
146	D-RPFAM/35660/2025	PRAKASH CHANDRA SETHI	2025-09-08	this case does not lie in RPFAM
147	D-WP(C)/33673/2025	TAPAN MISHRA	2025-09-08	C.copy of order passed in CRLMC not made annexure in this petition.
148	D-RPFAM/35948/2025	MANORANJAN MUDULI	2025-09-08	good ground not furnished
149	D-WA/35048/2025	H.V.B.R.K.DORA	2025-09-08	i) Delete the name of the Honble Judge in appeal memo. ii) Being aggrieved not furnished. Put up for SR after removal of defect.
150	D-WP(C)/35331/2025	RAJESH KUMAR MAHAPATRA	2025-09-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
151	D-MATA/35834/2025	JAJATI KESHARI KHUNTIA	2025-09-08	Period of Delay 35 days
152	D-BLAPL/27231/2025	JUGALA KISHORE PANDA	2025-09-08	1. In index, page marking not done Appendix-I and II 2. In Annexure-3,BLAPL no 6542 of 2025 not furnished in the Reference certificate
153	D-CRLMC/26307/2025	PUSPAMITRA MOHAPATRA	2025-09-08	1.Nomenclature of Lower court not correctly furnished in para no.7.

154	D-CRLMC/26595/2025	ANUP UDAYA SENAPATI	2025-09-08	1. Date of FIR not correctly furnished Sl. no.4 in Index, Date chart,para no.2 of the petition.
155	D-WP(C)/35478/2025	ACHYUTANANDA PATTANAIK	2025-09-08	30-OTHER DEFECT (IF ANY) Page nos.26 and 28 not neat and legible.
156	D-CONTC/34687/2025	ADV.	2025-09-08	Code NOT INDICATED PAGING OF CONTC. PETITION NOT MADE.2. REFERENCE CERTIFICATE NOT FURNISHED.3.NOT ADDRESS TO THE HONBLE COURT. 4.COPY OF ORDER PASSED IN W.P.(C) NO.8621/ 2024 BE FILED.5.IN PAGE NO.8 ORDER PASSED IN CONTC NO.7032/2024 THE W.P(C) NO.8627/2024 BE CORRECTED 6.PUT UP FOR SR AFTER REMOVAL OF DEFECT
157	D-WP(C)/35450/2025	SURYA NARAYAN PATNAIK	2025-09-08	.Receipt Showing Serv.copy To cg not Filed.
158	D-CRLMC/27433/2025	ABHAS MOHANTY	2025-09-08	C. copy of annexure1 not filed.
159	D-WP(C)/35395/2025	ANAM CHARAN PANDA	2025-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the deponent not furnished in the affidavit.
160	D-WP(C)/35762/2025	SAILABALA JENA	2025-09-08	All the Annexure are not attested.
161	D-WP(C)/35786/2025	PRABODHA CHANDRA NAYAK	2025-09-08	.Receipt Showing Serv.copy To ct not Filed.
162	D-BLAPL/27138/2025	SOUMYA SEKHAR PARIDA	2025-09-08	3-AUTHENTICATION FEE IS DEFICIENT.
163	D-CRLREV/26949/2025	SATYAJIT MOHAPATRA	2025-09-08	1.Charge sheet date not tally in Para-2 in Annex-2 as per index.
164	D-FAO/35988/2025	AISHWARYA DASH,A.S.C	2025-09-08	PAGE NO.23 25 27 29 NOT AVAILABLE . 2.PAGE NO. 20 NOT LEGIBLE.3.IN AFFIDAVIT OF I.AS THE PETITIONER NOT AUTHORISE BY ANOTHER PETITIONER. PUT FOR SR AFTER REMOVAL OF DEFECT
165	D-ABLAPL/27244/2025	SURENDRA KUMAR BISWAL	2025-09-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
166	D-BLAPL/27165/2025	PRAVASH CHANDRA JENA	2025-09-08	Page no. 11 not legible.
167	D-BLAPL/27219/2025	SATYA NARAYAN MISHRA 4	2025-09-08	1. Date of rejection order under Annexure-1 does not tally with Index.Remarks
168	D-ABLAPL/27143/2025	SUSANTA KUMAR BARAL	2025-09-08	1. Page no 11 17 19 is not legible. 2. Attested Annexure -2 not filled.
169	D-MACA/35823/2025	ADAM ALI KHAN	2025-09-08	Period of Delay 62 days
170	D-CONTC/34217/2025	ADV.	2025-09-08	1. Date of disposal not correctly in para no.3.
171	D-ABLAPL/27041/2025	AKSHAYA KUMAR NAYAK	2025-09-08	1. Age of Petitioners left blank in Vakalatanama. 2. Declaration in the Affidavit not proper. 3. Date mentioned in Para 3 not

				correct. 4. Annexure 2 page 19 and 21 not legible.
172	D-RPFAM/35751/2025	BHAWANI SANKAR PANIGRAHI	2025-09-08	good ground not furnished
173	D-WP(C)/35428/2025	SAPAN KUMAR PAL	2025-09-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.49 50 and 53 are not neat and legible.
174	D-WP(C)/35749/2025	SUKANTA KUMAR MISHRA	2025-09-08	Anx-8 wrongly mentioned at page no.36 instead of Anx-12.
175	D-WP(C)/35391/2025	SAILABALA JENA	2025-09-08	30-OTHER DEFECT (IF ANY) AS PER INDEX ANNEX.7 NOT MENTIONED IN THE PETITION
176	D-BLAPL/27248/2025	DEBASHREE PARIDA	2025-09-08	Synopsis and date chart page not properly mentioned as per the Index.
177	D-ABLAPL/27282/2025	KSHIROD KUMAR PAHIL	2025-09-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
178	D-SAO/35229/2025	SNEHA	2025-09-08	Period of Delay 34 days 2.Court Fee Rs.12/- Payable, Not Paid 3.AU fee Rs 02/- Not Paid. 4.Appellant No-2 Not executed the Vakalat. 5. Provision of Law Indicated but Incorrect. 6.RSA be changed in the body of the Appeal Memo. after conversion.7. Page-34 repeated twice be corrected.
179	D-WP(C)/35160/2025	DURGA PRASAD PATNAIK	2025-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Page marking not correct in index.
180	D-CMP/35397/2025	RAJKISHOR SWAIN	2025-09-08	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
181	D-ABLAPL/27036/2025	SAMBIT BISWAL	2025-09-08	1. Name of Victim appearing in Para 2 be redacted. 2. Name of Victim and her Husband appearing in Para 4 be redacted. 3. Annexure 2 page 18 not legible.
182	D-CRLA/27361/2025	DURGA PRASAD S. MALLICK	2025-09-08	Put up for S.R. after filing of free copy or c.copy of impugned trial court judgement
183	D-ABLAPL/27192/2025	ASHWARIYA DASH	2025-09-08	1. Synopsis and Date chart not paginated. 2. Page No. 10 is not legible properly.
184	D-CRLMP/27025/2025	ANURAG PATI	2025-09-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
185	D-CMP/35197/2025	JYOTI PATNAIK	2025-09-08	The Case Year mentioned at Page-1 of the Petition be corrected.
186	D-WP(C)/35458/2025	DR. JITENDRA KUMAR LENKA	2025-09-08	1-COURT FEE IS DEFICIENT. 30-OTHER DEFECT (IF ANY)

				D.C.fee of Rs.6/- to be paid in cause title.
187	D-CMAPL/35984/2025	PRANAB KUMAR PASAYAT	2025-09-08	Put up for SR after filling of c. copy of impugned order under Anx- 1.
188	D-WA/34900/2025	BISWABARA DASH,A.S.C	2025-09-08	Put up for further SR reg. calculation of limitation after disposal of I.A. for dispensing with c. copy of order.
189	D-WP(C)/35379/2025	SAILABALA JENA	2025-09-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl.no.4 of affidavit not proper.
190	D-BLAPL/27168/2025	MANAS KUMAR CHAND	2025-09-08	Petitioner name mentioned in Application does not tally with the V.nama.
191	D-WP(C)/35635/2025	BISWARANJAN SAGARIA	2025-09-08	Page 24 25 not available.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 08-09-2025 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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